

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manasi Chaudhari for M.V. Pratap Kumar	Advocate	advmanasichaudhari@gmail.com	Manasi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Datla	Advocate	datladivya@gmail.com	

ORDER

Heard Ms.Manasi Chander Learned Counsel for the Petitioner on behalf of M.V.Pratap Kumar and Ms. Divya Datla Learned Counsel for the Respondent.

At the request of both the Learned Counsels, post the Case on 06.03.2018 as the matter is under settlement.

Member (T)

Member (J)